

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 23.12.02

4. ORDER DT. 23.12.2002.

Copy of order
dt. 23.12.02 handed
over to counsels
for both side.

Advocate for the applicant has
filed MA No.1150/2002 seeking permission
to withdraw this OA. In the said premises,
having heard the counsel for the applicant
and Mr. B.K. Bal, learned Addl. Standing Counsel
for the Respondents/Railways, this OA is hereby
disposed of as withdrawn. MA 1150/2002 also
stands disposed of.

for
31/12

B
So 31/12/02

Y about
23/12/2002
MEMBER (JUDICIAL)